

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-CRI 18/2020)**

**IN**

**CRIMINAL WRIT PETITION NO.67 OF 2020.**

Mrs. Sangeeta Babu Mote ..... Applicant.

Vs

State of Goa and ors. .... Respondents

Shri G. Teles, Advocate for the applicant.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 16<sup>th</sup> September 2020.**

**P.C.**

None present for the contesting respondents/Original petitioners.

2. Post the matter on 23.9.2020.
3. Interim relief granted earlier stands extended by two weeks.

**DAMA SESHADRI NAIDU, J.**

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